

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.376/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Sadhan Kr. Ghosh-Vs-ROC, WB		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

ARUN KUMAR JAISWAL
COMPANY SECRETARY IN PRACTICE

DGM EXOCOR India
Pvt Ltd.
Sadhan Kr. Ghosh

Attested:
12/12/2017

ORDER

Ld. Pr. CS for the petitioner is present.

List it on 13/02/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)